

Investment by Rural Electrification Corporation in Fourth Plan

8000. SHRI GIRIDHAR GOMANGO: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) what has been the investment of Rural Electrification Corporation in the Fourth Plan in (i) the country as a whole (ii) Orissa (iii) Madhya Pradesh and (iv) Bihar;

(b) out of the total investment in Orissa, Madhya Pradesh and Bihar, how much investment has gone to the Tribal areas in these States; and

(c) what outlays for tribal regions in the Fifth Plan are envisaged?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA): (a) and (b). The investment through the Rural Electrification Corporation during the Fourth Plan period is likely to be Rs. 190 crores. The Rural Electrification Corporation have so far sanctioned 410 schemes involving loan assistance of Rs. 226.39 crores. Out of these loans, the Corporation has so far disbursed an amount of Rs 111.16 crores. The total amount of loan sanctioned and the amounts disbursed so far in regard to Orissa, Madhya Pradesh and Bihar are given below:

	<i>Quantum of Loan sanctioned</i>	<i>Amount disbursed so far</i>
	<i>(Rs. in crores)</i>	
Orissa	11.82	5.0
Madhya Pradesh	18.48	9.47
Bihar	17.31	9.05

The Rural Electrification Corporation have a special category of loan applicable to under-developed hill areas, desert and tribal areas and out of the schemes sanctioned under this category one relates to Singhbhum district in Bihar involving loan assistance of Rs. 42.15 lakhs.

(c) The Fifth Five Year Plan is yet to be finalised.

Officers belonging to Scheduled Castes/ Scheduled Tribes sent for Training and on Deputation Abroad

8001. SHRI CHANDRA SHAILANI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the officers of Railways belonging to scheduled castes and scheduled Tribes are normally not sent for training and on deputation abroad; if so, why;

(b) how many officers were sent in all for training and on deputation abroad, Department-wise, zone-wise and year-wise during the last three years;

(c) how many officers belonged to scheduled castes and scheduled tribes separately; and

(d) what further steps his Ministry is taking to ensure that there is adequate representatio of scheduled castes ad scheduled tribes for deputa-tation and training abroad?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) to (d). The information is being collected and will be placed on the Table of the Sabha.

Survey for Railway Lines in Backward Areas of the Country

8002. SHRI S. C. SAMANTA: Will the Minister of RAILWAYS be pleased to state:

(a) which of the backward areas are likely to be surveyed during the current year for the purpose of laying new Railway lines and in that priority; and

(b) whether any funds have been provided in the current year's Budget for the purpose; and if so, the amount thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Particulars of surveys to be carried out for new lines etc. are given in Annexure 'B' to Demand No. 2 of the book "The Demands for Grants for Expenditure of the Central Government on Railways for 1973-74", copies of which were circulated to the Members of Parliament on 20th February, 1973 while introducing the Railway Budget for 1973-74. Some of these surveys will also cover backward areas of the country.

(b) An amount of Rs. 1.13 crores has been provided for surveys during 1973-74, to cover expenditure on new surveys as well as surveys in progress.

उत्तर प्रदेश द्वारा विद्युत की कमी को पूरा करने के लिए मांगी गई सहायता

8003 श्री शंकर पांडे : क्या सिंघाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश सरकार ने वर्ष 1972-73 के दौरान राज्य में विद्युत् की कमी को पूरा करने के लिए केन्द्रीय सरकार से क्या-क्या तथा कितनी-कितनी सहायता कब-कब मांगी थी तथा केन्द्र ने क्या-क्या सहायता कब-कब दी ; और

(ख) उत्तर प्रदेश में विद्युत् की कमी को दूर करने के लिए केन्द्र ने क्या योजनाएं प्रस्तुत की हैं तथा इस सम्बन्ध में उत्तर प्रदेश सरकार द्वारा बनाई गई योजनाओं के लिए केन्द्र क्या योगदान देगा ?

सिंघाई और विद्युत् मंत्रालय में उपमंत्री (श्री बालगोबिन्द वर्मा) : (क) उत्तर प्रदेश के विद्युत् मंत्री के अनुरोध पर उत्तर प्रदेश को राहत देने के मामले की जांच की गई थी और राज्य में विद्युत् की कमी को

कम करने के लिए निम्नलिखित पगों को उठाने का निर्णय लिया गया था :—

(1) दामोदर घाटी निगम के पास उपलब्ध व्यस्ततम समय के अलावा प्रतिरिक्त विद्युत को बिहार उत्तर प्रदेश को 3 मार्च, 1973 से देने के लिए पग उठाए ।

(2) दिल्ली विद्युत् प्रदाय संस्थान 27 मार्च, 1973 से उत्तर प्रदेश को प्रतिदिन 0.3 मिलियन यनिट बिजली सप्लाई करे ।

(ख) केन्द्र द्वारा शुरू किए गए बदरपुर ताप विद्युत् परियोजना में उत्पादित विद्युत का एक तिहाई भाग उत्तर प्रदेश को दिया जाएगा ।

Disturbance by Railway Employees at a Meeting of East Zone Railway Users' Consultative Committee, Danapur

8004. DR. H. P. SHARMA:

SHRI SHANKAR DAYAL SINGH:

Will the Minister of RAILWAYS be pleased to state:

(a) whether certain categories of agitating Railway employees hurled stones at a meeting of the East Zone Railway Users' Consultative Committee which was being addressed by him at Danapur (Patna) on March 31, 1973;

(b) if so, the details of the incident and the number of persons injured; and

(c) what were the demands of the agitating employees and what is Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b). On the 31st March, 1973 at about 11.20 hrs., some railway workers gathered outside the building where the Zonal Users' Consultative Committee meeting was being held and